

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
STARRED QUESTION NO. 338
TO BE ANSWERED ON 3.4.2023

Education of children displaced by land acquisition

338 # Shri Sandeep Kumar Pathak:

Will the Minister of COAL be pleased to state:

(a) number of people displaced by land acquisition under the Coal Bearing Areas Acquisition and Development Act during the last three years and rate at which the land was acquired, the details thereof, year-wise, State-wise and colliery-wise;

(b) number of displaced people who got permanent job in Coal India Ltd./Operating Company; and

(c) number of CBSE-ICSE schools being run in the collieries with direct-indirect help from the said operating company and percentage of seats reserved for children of the displaced persons, the number of children of such displaced families who were educated in those schools during the said period?

A N S W E R

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION No. 338 TO BE ANSWERED ON 3.4.2023 REGARDING EDUCATION OF CHILDREN DISPLACED BY LAND ACQUISITION .

(a): The year-wise, State-wise and colliery-wise details of the number of families and persons displaced by land acquisition in Coal India Limited and its subsidiaries under the Coal Bearing Areas (Acquisition and Development) Act, 1957 during the last three years and the rate at which the land was acquired is given at **Annexure**.

(b): The details of appointment made in CIL and its subsidiaries against land in the last 10 years is as follows:

Year	Total
2011-2012	1475
2012-2013	907
2013-2014	2085
2014-2015	1296
2015-2016	2595
2016-2017	2151
2017-2018	2847
2018-2019	1929
2019-2020	1690
2020-2021	1992
2021-2022	1545
2022-2023 (01.03.2023)	1886
Total	22398

(c): CIL and its subsidiary-wise details are as under:

Sl. No.	Subsidiary companies	No. of CBSE-ICSE schools in Collieries	Remarks
1	ECL	9	There is no separate provision for reservation of seats in the schools for education to children of displaced persons. However, priority is given to those children for admission in these schools on first cum first service basis.
2	BCCL	11	CBSE schools are operating in Command Area of BCCL and use the infrastructure of the said subsidiary. The Students in these schools are both from BCCL family as well as outsiders. Many of the outsider students are from displaced families. There is no such reservation for the children of displaced families.

3	CCL	13	There is no provision in admission for keeping the seats reserved for the displaced person's children. But preference is given for admission of children of displaced person in schools desired by the parents.
4	WCL	5	Admission are being provided to the displaced persons children, however no reservation of seats is available for the children of the displaced families.
5	SECL	16	Total nos. of 10071 students of non SECL dependents. The major share of Non-SECL employees dependent student consist of the children from displaced families. It is also informed that subsidised fee is payable by the children from displaced families which is at par with the fee payable by the children of employees of SECL.
6	NCL	13	The fee of 10 NCL funded schools is subsidized and lower than the private schools running in vicinity. The children of displaced person are also being provided admission in these schools. Total 11,174 children of non-employee wards are being educated.
7	MCL	14	There is no reservation of seats for the wards of displaced families; however, preference in admission is given by those schools for the wards of such displaced families who have got permanent employment in MCL. During the 2022-23, 62 wards of displaced families educated in MCL and from 2009-10 to 2021-22, Total no. of 6737 ward of displaced family educated.

Annexure

Year	Name of State	Name of Project	No. of PAFs Displaced during the financial year	Rate of compensation (in Rs./Ha) (Tenancy)
2020-21	West Bengal	Sonepur Bazari Project	206	Payment made at different rates corresponding to the class/type of land.
		Mohanpur Expansion OCP	NIL	
	Jharkhand	Rajmahal Expansion OCP	NIL	
		Hura C OCP	NIL	
		Chitra East OCP	NIL	
2021-22	West Bengal	Sonepur Bazari Project	521	
		Mohanpur Expansion OCP	NIL	
	Jharkhand	Rajmahal Expansion OCP	NIL	
		Hura C OCP	NIL	
		Chitra East OCP	NIL	
2022-23 (Up to 28-02-2023)	West Bengal	Sonepur Bazari Project	NIL	
		Mohanpur Expansion OCP	16	
	Jharkhand	Rajmahal Expansion OCP	NIL	
		Chitra East OCP	NIL	
2020-21	Jharkhand	Piparwar	4	902900
		Ashoka	32	
		Purnadih OC	32	
		Magadh OC	0	
		Birsa	60	
		Topa OC	10	
		Karma	5	
		Tetariakhar	30	
		Amrapali OC		
		Urimari		
		Total	173	
2021-22	Jharkhand	Magadh OC	0	902900
		Amrapali OC	0	
		Ashoka OC	23	
		Karo OC	0	
		North Urimari Expn OC	74	
		Purnadih OC	2	
		AKK OC	0	
		Topa OC	6	
		Pichri		
		Toal	105	
2022-23 (till Feb 2023)	Jharkhand	Piparwar	37	902900
		Purnadih OC	14	
		Birsa	32	
		Parej	47	

		Magadh OC	64	
		Amrapali OC	1	
		Argada		12700000
2020-21	M.P	Block-B	Nil	Rs 27,31,787.28
2021-22	M.P.	Nigahi	Nil	
2022-23	-	No land acquisition for any Project	N/A	N/A
2020-21	Maharashtra	Penganga OC	29	PAFs whose agricultural tenancy land is acquired are paid land compensation of their agricultural land on the basis of land rates specified in the Maharashtra Government's Resolution dated 22/08/2012 i.e. Rs. 10 lakh/acre for irrigated land, Rs. 8 lakh/acre for non-irrigated land and Rs. 6 lakh/acre for Padit land.
		Durgapur Expn. Deep OC	139	
		Amalgamated Gondegaon-Ghatrohana OC	277	
2021-22	Maharashtra	Penganga OC	27	
		Durgapur Expn. Deep OC	57	
		Amalgamated Gondegaon-Ghatrohana OC	119	
2022-23 (till Feb'2023)	Maharashtra	Kolar Pimpri Extn. OC	11	
		Durgapur Expn. Deep OC	134	
		Amalgamated Gondegaon-Ghatrohana OC	46	
2020-21	Jampali OC	CG	27	
	Baroud OC Expansion	CG	2	14,82,600/- 19,76,800/- 24,71,000/-
	Saraipali OC	CG	3	19,76,800/-
	Bhatgaon UG	CG	4	1,65,000/- 1,95,000/- 2,30,000/-
	Jagannathpur OC	CG	27	14,82,600/- 19,76,800/- 24,71,000/-
	Gevra OC	CG	21	19,76,800/-

2021-22	Jampali OC	CG	26	14,82,600/- 19,76,800/- 24,71,000/-
	Baroud OC Expansion	CG	1	14,82,600/- 19,76,800/- 24,71,000/-
	Saraipali OC	CG	16	19,76,800/-
	Jagannathpur OC	CG	11	14,82,600/- 19,76,800/- 24,71,000/-
	Gevra OC	CG	138	19,76,800/-
	Kurja UG	MP	1	6,63,000/-
	Kanchan OC	MP	2	9,53,440/-
2022-23	Kanchan OC	MP	10	9,53,440/-
	Vindhya UG	MP	27	8,87,700/- 7,74,248/-
	Kurja UG	MP	2	6,63,000/-
	Rampur- Batura OC	MP	4	24,09,750/-
	Bhatgaon UG	CG	6	1,65,000/- 1,95,000/- 2,30,000/-
	Mahan OC	CG	1	19,76,800/-
	Baroud OC	CG	9	14,82,600/- 19,76,800/- 24,71,000/-
	Jampali OC	CG	6	14,82,600/- 19,76,800/- 24,71,000/-
	Saraipali OC	CG	8	19,76,800/-
	Gevra OC	CG	37	19,76,800/-
Dipka OC	CG	2	19,76,800/-	
2020-21	Odisha	Bharatpur	108	3784320
2020-21	Odisha	Hingula	211	
2020-21	Odisha	Jagannath	200	
2020-21	Odisha	Kaniha		7229655
2020-21	Odisha	Lakhanpur	25	8938213
2020-21	Odisha	BG & Mahalxmi	48	8669212
2021-22	Odisha	Balaram	48	
2021-22	Odisha	Bharatpur		5158373
2021-22	Odisha	Hingula	20	
2021-22	Odisha	Jagannath	2	
2021-22	Odisha	Kaniha	426	10944504
2021-22	Odisha	Lajkura		As per Structure Component
2021-22	Odisha	Lakhanpur	2	As per Structure Component
2021-22	Odisha	BG & Mahalxmi	152	Addl interest

2022-23	Odisha	Kaniha		As per trees & Structure comp.
2022-23	Odisha	Balram	6	As per trees & Structure comp
2022-23	Odisha	Ananta	396	As per trees & Structure comp
2022-23	Odisha	Lajkura		As per Structure Comp
2022-23	Odisha	Samaleswari		As per Structure Comp
2022-23	Odisha	Lakhanpur	146	As per Structure Comp
2022-23	Odisha	Subhadra	0	Govt land premium
2022-23	Odisha	Hingula	118	
2022-23	Odisha	Jagannath	17	
2022-23	Odisha	Bharatpur	1	
2022-23	Odisha	BG & Mahalxmi	42	
